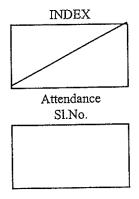
NAME OF THE MEETING

సమావేశము పేరు

FOR USE IN THE OFFICE

ATTEN	VDAN	ICE



(13 (2) వ నియమమును చూడుడు

SEE RULE 13 (2)

నమూనా - ఎ

ತಿಲಂಗಾಣ ವಿಧಾನ ಮಂಡೆಶಿ ನಿಕಿವಾಲಯಮು

FORM - A
TELANGANA LEGISLATURE SECRETARIAT

(ప్రయాణ భత్యపు బిల్లు తయారు చేయుటకు సభ్యులు పూరించవలసీన నమూనా)

(FORM TO BE FILLED IN BY MEMBERS FOR PREPARING TRAVELLING ALLOWANCE BILL)

	పేరు (పెద్ద అక్షరములలో)	
1.	. Name (in BLOCK LETTERS):	
	సాధారణ నివాస స్థలము	
2.	2	
	సాధారణ నివాస స్థలమునకు దగ్గరగా ఉన్న రైల్వే స్టేషను	
3.	Nearest railway station Airport from U.P.R.	
	సాధారణ నివాస స్థలమును నుండి బయలు దేరిన తేది	
4.	Date of departure from U.P.R.:	
	హైదరాబాదు చేరిన తేది	కాలము
5.	5. Date of arrival in Hyderabad: Forenoon	/Afternoon

(P.T.O.)

	రొడ్డు మార్గములో నాధారణ నివాస స్థలము నుండ దగ్గర	కి.మీ.
	రైల్వే స్థేషనుకు గల దూరము	Kilometers
6.	Distance by road from Usual Place of	
	residence to nearest railway station	
	ప్రయాణము చేసినది రైలుమీదనా లేక మోటారు మీదనా ?	
7.	How Journey was performed by	
	Motor or by Rail?:	
	సభ్యుడు సమావేశమునకు హాజరైన తేదీలు	
8.	Dates on which the member attended the	
	Meetings:	
	హైదరాబాదు నుండి బయలుదేరుటకు	
	ఉద్దేశింపబడిన తేది ఉ	s . F.N. / ਨੇਾ. A.N.
9.	Intended dalte of deaprture from	
	Hyderabad :	
	తిరుగు ప్రయాణము చేయు నుద్దేశింపబడుచున్నది.	
	మోటారు మీదనా లేక రైలుమీదనా	
10.	How the return Journey is intended	
	to be performed by Motor or by Rail?:	
	చెల్లింపు హైదరాబాదులో జరుగవలయునా లేక ముఫన్సల్	
	ಖಜನಾಲ್ ಜರುಗ ವಲಯುನಾ ?	
11.	Whether payment is required at	
	Hyderabad or at mufassal treasury?:	•••••••••••••
	I had been to my usual place of residence	
	on	to Hyderabad
	on F.N. please pay T.	A.
	or D.A. whichever is higher / lower:	
	4	
	సభ్యుదు	, తెలంగాణ విధాన సభ
		Member,

Telangana Legislative Assembly

సభ్యుడు, తెలంగాణ విధాన సభ Member, T.S.L.A.

CAR CERTIFICATE & RECEIPT

Certified that I have travelledKms. by Car bearing No
from (my UPR) to
i.e. nearest Railway Station / Airport to my UPR and from there by Train / Flight to HYDERABAD
to attend the meeting of the Committee on
The return journey also is intended to be performed in the same manner.
Received by Cheque Rupees
from the Secretary, Telangana State Legislature, Hyderabad in payment of
Bill on account of TA & DA.
A.
Signature
Member

 $Telangana Legislative \ Assembly.$

Air for Single/Two fares @ Rseach Railway fare for Single/Two Acz Tier-Class Fares @ Rseach Half/ACZ Tier-Class Fare @ Rseach Half/ACZ Tier-Class fare @ Rseach Milege forKilometers @ Rs. 20.00 per K.M. (Tour) - @ Rs. 1000 per K.M. Gross Claim Gross Claim Gross Claim Gross Claim The Claim I Legitly that, for the days for which daily allowance is claimed in this bills, I have attended the meetings. Stamp X Stamp					
Railway fare for Single/Three AC2 Tier-Class Fares @ Rs	. Air for Single/Two fa	res @ Rs	each		* Details fo
Milege for	. Railway fare for Sing	gle/Three AC2 Tier-Cla	ss Fares @ Rs each		10.00
(Tour) - @ Rs. 10.00 per K.M. days @ Rs. 1000=00 per K.M. Gross Claim **Deduct towards Rent/Electy./Water/LCC Net Claim Rupees					n 6
(Tour) - @ Rs. 10.00 per K.M. days @ Rs. 1000=00 per K.M. Gross Claim *Deduct towards Rent/Electy./Water/LCC Net Claim Rupees	Milege for	Kilometer	s @ Rs. 20.00 per K.M.	a gran	
Net Claim Rupees	. Wildge for				
Net Claim Rupees	Daily Allowance for	2	days @ Rs. 1000=00 per K.M.		
Rupees	. Daily Fill Warles For .	2			
Rupees	*Deduct towards Re	nt/Electy./Water/LCC			
stamp X సభ్యుడు, తెలంగాణ విధాన సభ Member, TELANGANA LEGISLATIVE ASSEMBLY Counter signed for Rs			Net Claim		
allowance is claimed in this bills, I have attended the meetings. Stamp X సభ్యుడు, తెలంగాణ విధాన సభ Member, TELANGANA LEGISLATIVE ASSEMBLY Counter signed for Rs					
నభ్యుడు, తెలంగాణ విధాన సభ Member, TELANGANA LEGISLATIVE ASSEMBLY Counter signed for Rs. (in words) Rupees Assistant Secretary to Telangane State Legislature. FOR USE IN THE TREASURY Pay Rs. (Rupees For Secretary to State Legislature. Treasury Officer FOR USE IN THE ACCOUNTANT - GENERAL'S OFFICE Total amount of Bill Details of objection Admitted Disallowed.				I certify that, for the da	ays for which daily
నభ్యుడు, తెలంగాణ విధాన సభ Member, TELANGANA LEGISLATIVE ASSEMBLY Counter signed for Rs. (in words) Rupees Assistant Secretary to Telangana State Legislature. FOR USE IN THE TREASURY Pay Rs. (Rupees					
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Member, TELANGANA LEGISLATIVE ASSEMBLY Counter signed for Rs		- న	భ్యుడు, తెలంగాణ విధాన స	¢	H 93
Counter signed for Rs. (in words) Rupees Assistant Secretary to Telangana State Legislature. FOR USE IN THE TREASURY Pay Rs. (Rupees					
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Assistant Secretary to Telangana State Legislature. FOR USE IN THE TREASURY Pay Rs					
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For Secretary to State Legislature. FOR USE IN THE ACCOUNTANT - GENERAL'S OFFICE Total amount of Bill Details of objection Disallowed.	**	. 10	N OOL III IIIL IIIL		
For Secretary to State Legislature. FOR USE IN THE ACCOUNTANT - GENERAL'S OFFICE Total amount of Bill Admitted Disallowed.					
FOR USE IN THE ACCOUNTANT - GENERAL'S OFFICE Total amount of Bill Details of objection Admitted Disallowed.	(Rupees				
FOR USE IN THE ACCOUNTANT - GENERAL'S OFFICE Total amount of Bill Details of objection Admitted Disallowed.					
FOR USE IN THE ACCOUNTANT - GENERAL'S OFFICE Total amount of Bill Details of objection Admitted Disallowed.	a e e e e e e e e e e e e e e e e e e e			9 ₉₃ -	
Total amount of Bill	For Secretary to State	Legislature.		2	Treasury Officer.
Admitted Disallowed.		FOR USE IN TH	IE ACCOUNTANT - GEN	ERAL'S OFFICE	
Admitted Disallowed.	Total amount of Pill			Details	of objection
Disallowed.				•	
	Disallowed				
Objected to		THE ST			9)

FORM -C (See Rule 9)

TRAVELLING ALLOWANCE BILL FORM FOR THE MEMBERS OF TELANGANA LEGISLATIVE ASSEMBLY

DISTRICT			Name : Sri / Smt. Designation : Member of Telangana Legislative Assembly				This space is reserved for use in Treasury
1 12 12 12 12 12 12 12 12 12 12 12 12 12	Usual place of residence		Head of Service				Officers and Accountant General's Office MONTH OF Vr. No. of Account No. of List of payment
Da	ite		× 1	s I	Days of attendance at the		
Departure	Arrival	Place of departure	Place of arrival	Kms. for which mileage is claimed	meeting or halt at the place of meeting for which daily allowance is claimed	Purpose	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
						To attend the meeting of the Commt. on	

Instructions for preparing travelling allowances bill :-

⁽¹⁾ Journeys of different kinds and journeys and halts should not be entered on the same line.

⁽²⁾ Number of Kilometers travelled should be entered in all cases of journeys by road or by boat.

⁽³⁾ Factions of a Kilometer in the total of a bill for any one journey should not be charged for.

⁽⁴⁾ The departure or arrival should be indicated by adding along with the date the letters A.N. or F.N. representing afternoon oe forenoon as the case may be.